



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments.

GOVERNMENT ORDER NO: 5392 - LD (A) of 2017

D A T E D: 09 - 11 - 2017

In partial modification of Government Order No.5379-LD(A) of 2017 dated 27-10-2017, it is hereby ordered that the litigation work in Jammu Wing of High Court shall stand redistributed as under:-

	Name & Designation of the Law Officer S/Shri	Departments allocated
1.	Waseem Sadiq Nargal, Sr. Additional Advocate General	Home Department
2.	Ms. Veenus Gupta, Deputy Advocate General	J&K Cable Car Corporation Jammu, IMPA, Information Department.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

Dated 09 -11-2017.


No: LD (A) 2016/35-I

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Financial commissioner, _____ Department.

3. Director General of Police, J&K, Srinagar.
4. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.
5. Principal Secretary to His Excellency the Governor, J&K, Srinagar.
6. All Principal Secretaries/ Commissioners/Secretaries to Government,
_____ Department.
7. Registrar General, J&K High Court, Srinagar.
8. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Srinagar.
9. All concerned HoDs.
10. Director Information, J&K, Srinagar.
11. Director Litigation, Kashmir.
12. Principal Private Secretary to Chief Secretary for information of worthy
Chief Secretary.
13. All officers of the Department of L, J&PA.
14. All concerned Law Officers.
15. OSD to Hon'ble Minister for Law Justice and Parliamentary Affairs for
information of the Hon'ble Minister.
16. Special Assistant to Hon'ble Minister of State for Law Justice and
Parliamentary Affairs for information of the Hon'ble MoS.
17. Private Secretary to Secretary to Government, Department of L, J&PA for
information of the Secretary.
18. Incharge Website, Department of L, J&PA.
19. Government Order file.
20. Concerned file.


9/11
(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.


9.11.2017